

**CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata**

ORDER SHEET

COURT NO. : 1

22.01.2021

M.A./350/431/2020

O.A./350/58/2019

M.A./350/705/2019

(FIXING A DT)

ITEM NO:45

FOR APPLICANTS(S) Adv. :

S E RAILWAY

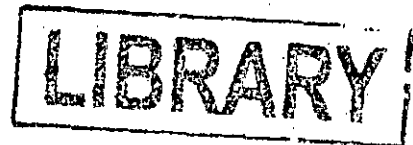
-V/S-

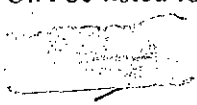
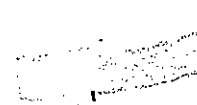
SUKDEO MAHATO

Mr. K. Sarkar

FOR RESPONDENTS(S) Adv.:

Mr. B. Chatterjee



Notes of The Registry	Order of The Tribunal
	Both sides present. M.A. 431/2020 seeking fixing an early date for hearing is allowed and is disposed of. Let the O.A be listed for hearing on 01.03.2021.  (DR. NANDITA CHATTERJEE) MEMBER(A)  (BIDISHA BANERJEE) MEMBER (J) ss